



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/229/2018  
PETITION NUMBER : TCP/192/2016  
NAME OF THE PETITIONER(S) : S.DEVARAJ & 1  
NAME OF THE RESPONDENT(S) : STATE BANK OF HYDERABAD (SEVENTH VISION (I)  
PVT LTD  
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	D. PERUMAN SARANYAN	Relitum/Applicant	
2.	ROHINI PRASEKARAN In Vidya Shankar	Prag Counsel for Respondent	

**ORDER**

Counsel for Petitioner present. Counsel for Respondent present. Both counsels prayed for time for making submissions. **Put up on 18.09.2018.**

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)